

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 271/2016

IN

OA No. 3553/2014

This the 23rd day of August, 2016

Hon'ble Shri Sudhir Kumar, Member (A)

Hon'ble Shri Raj Vir Sharma, Member(J)

1. Deepak Kumar, SI (Min), aged about 48 years.
S/o Late Sh. S.R. Bedi
R/o E-5B, Kiran Garden
Uttam Nagar, New Delhi-110059
2. Shyopal Ram, ASI (Min), aged about 45 years
S/o Sh. Ghinsa Ram
R/o Vill. Kerpura, PO Khandela,
Distt. Sikar, Rajasthan
3. Arvind Kumar (SI Min), aged about 51 years
S/o Sh. Khurhi Ram
R/o R-92, Khirki Extn. Delhi-110017
4. R.S. Rawat, Insp. (Min), aged about 42 years
S/o Sh. J.S. Rawat
R/o Vill. Jhakarora, Post-Banlekh
Distt. Bageshwar, Uttrakhand
5. Satish Chander, Insp. (Min), aged about 49 years
S/o Sh. Tota Ram
R/o A-55/A, East Vinod Nagar,
Delhi – 110092
6. Vinod Kundaliya, Insp. (Min),
Aged about 50 years
S/o Sh. B.P. Kundaliya
R/o C-19 Sector-12, Noida, UP
7. Sunil Kumar Mehta, Insp. (Min),
Aged about 47 years
S/o Late Sh. D.V. Mehta
R/o Flat No. 288, Sector-13, Pocket-B,
Dwarka, New Delhi.
8. Anil Kumar Sharma, SI (Min)
Aged about 42 years
S/o Sh. Madan Pal Sharma,
R/o B-49-A, Qutab Vihar, Phase-I
Near Primary School, Goyla Diary,
New Delhi.

9. K.N. Lohani SI (Min), aged about 50 years
 S/o Sh. C.D. Lohani
 R/o Vill. – Bijwasan, Sector -26, Dwarka
 New Delhi.

10. Rattan Singh, SI (Min), aged about 47 years,
 S/o Sh. Jai Narain
 R/o Vill. Bharangi, P.O. – Nahar Distt. Rewari
 Haryana

11. Sharad Kumar Garg, ASI (Min)
 Aged about 42 years
 S/o Sh. B.C. Garg
 R/o A-188, Rajender Nagar,
 Bareilly, U.P. ... Applicants

(By Advocate: Mr. M.K. Bhardwaj)

Versus

1. Sh. Rajiv Mehrishi
 Secretary
 Ministry of Home Affairs
 North Block, New Delhi.

2. Sh. M. Pran Konchady
 Principal Chief Controller of Accounts
 Ministry of Home Affairs
 Room No. 127-D, North Block
 New Delhi -110001

3. Sh. N.K. Sharma
 Director (Account)
 Pay and Accounts Division,
 Directorate General,
 Boarder Security Force,
 Pushpa Bhawan, New Delhi.

4. Sh. K.K. Sharma
 Director General
 Border Security Force,
 Block No. 10, CGO Complex,
 Lodhi Road, New Delhi-110003 ... Respondents

(By Advocate: Mr. Ashish Nischal)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the petitioners has produced a copy of an order dated 19.08.2016 of the Hon'ble High Court in Writ Petition (C) 7066/2016

Rewati Prasad & Anr. vs. UOI & Ors. and the Writ Petition (C) 7068/2016

Deepak Kumar & Ors. vs. UOI & Ors. He submits that In view of the order of the Hon'ble High Court, he may be permitted to withdraw the present CP, and the C.P. is, therefore, dismissed as withdrawn, and the notices issued to the respondents are discharged.

2. MA 1707/2016 is also disposed of accordingly.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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